

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Contempt Petition No. 14(ND)2017

in CP No. 4(ND) 14

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.02.2018**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. Vs. M/s
Karmyogi Homes Pvt. Ltd & ors**

SECTION OF THE COMPANIES ACT: 397/398

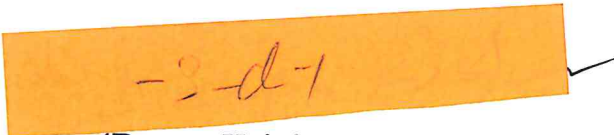
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Shashi Pratap Singh, Advocate for the Petitioner.

Mr. Anuj Shah, Advocates for the Respondent

ORDER

From the records of the order-sheet, it is clear that the matter is part heard before Regular Bench. Since the regular Bench is not sitting, let the matter be posted on 23.3.2018.


**(Deepa Krishan)
Member (T)**


**(R. Varadharajan)
Member (J)**